MONTHLY REPORT ON COMMERCIAL COURTS DECEMBER, 2022

Sr. No.	Name of the Court	Total Disposa	Average Time Taken (in days)			
	of the Court	in the month	Filing &	Trial & Judgment	Enforcement of Judgment	
CE	NTRAL DISTRICT	-				
.1	SH. SANJEEV KUMAR AGGARWAL DISTRICT JUDGE (COMMERCIAL COURT) 01	90	2	565	467	
2	SH. RAJNEESH KR. GUPTA, DISTRIC JUDGE (COMMERCIAL COURT)-02	43	2	732	110	
3	MS. ILLA RAWAT, DISTRICT JUDGI (COMMERCIAL COURT)-03	73	2	459.2	596.77	
4	MS. NISHA SAXENA DISTRICT JUDGI (COMMERCIAL COURT)-04	49	2	545	260	
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	43	2	335.39	87.4	
6	SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-06	66	2	504	211	
7	MS. KAVERI BAWEJA, DISTRICT JUDGE (COMMERCIAL COURT)-07 (New Court w.e.f 24.08.2022)		2	1006	0	
WE	ST DISTRICT					
8	SH. DINESH BHATT, DISTRICT JUDGE (COMMERCIAL)-01	107	10	263	0	
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	72	2.5	368	0	
NE	W DELHI DISTRICT					
10	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01 w.e.f. 17.11.2022	31	38	311	288	
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	62	87	337.5	150	
12	SH. SANJIV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-03	38	29	711	124	
SOL	JTH DISTRICT		,			
13	SH. PREM KUMAR BARATHWAL, DISTRICT JUDGE (COMMERCIAL COURT)- 01	94	60	106	365	
14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	70	60	383	90	
15	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-03 (new court w.e.f. 16.09.2022)	It is submitted that this court is a newly constituted Court, which has started functioning w.e.f. 19.09.2022. Cases in this court are being received by way of transfer on day to day basis and the cases are mostly at the misc. Stage of service or completion of pleadings etc. Since the matter are being received and taken up on day basis being the cases transferred to this court and as such, at present the data is insufficient to give a correct estimate of average disposal by this court except, what has been indicated in the CIS. However, in the month of December, total 90 cases were disposed off with time taken for their disposal. It is also relevant to mention here that out of these 4 contested case on merit, 8 ex-party Judgment, 2 decree in contested case and 8 decree in Exparty, Judgment have passed/disposed off this month.				
16	SH. MUKESH KUMAR GUPTA, DISTRICT IUDGE (COMMERCIAL COURT)-04 DIGITAL) (new court w.e.f. 16.09.2022)	29	5	148	165	

	Name of the Court						
Sr. No.			Average Time Taken (in days)				
			Filing & Service	Trial & Judgment	Enforcement of Judgment		
sou	TH-EAST DISTRICT						
17	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01 w.e.f. 16.11.2022	60	60	363.43	90		
18	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	42	60	413	90		
19	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-03 (new court w.e.f. 16.09.2022)	31	This is newly constituted court functioning w.e.f 17.09.2022. Cases are being received by way of transfer and the cases are mostly at the stage of completion of pleadings, service and etc. 20 new cases have been filed and 89 cases have been received by way of transfer in courts during 01.12.2022 to 31.12.2022. Further, it is submitted that for a proper estimate of the average disposal by this Court, it would be appropriate to wait for the data at least six months of full functioning of the Court.				
20	MS. ANU GROVER BALIGA, DISTRICT JUDGE (COMMERCIAL COURT)-04 (new court w.e.f. 16.09.2022)		It is submitted that this is a newly constituted court and has started functioning w.e.f. 19.09.2022. On an average about 10-12 cases are being received by transfer on a daily basis and most of the cases are at the stage of completion of pleading, service etc. 30 cases were disposed off and settled in the month of December, 2022. For the purpose of estimate disposal, it would be appropriate to wait for a few month of functioning of this court.				
2	MS. PREETI AGGARWAL GUPTA, DISTRICT 1 JUDGE (COMMERCIAL COURT)-05 (new court w.e.f. 16.09.2022)	18	This is newly constituted court functioning w.e.f. 19.09.2022. Cases are being received by way of transfer from 2 courts and the cases are mostly at the stage of completion of pleadings, service and etc. 18 new cases has been filed and 89 cases have been received by way of transfer in this court during 01.12.2022 to 31.12.2022. Further, it is submitted that for a proper estimate of the average disposal by this Court, it would be appropriate to wait for the data of at least six months of full functioning of the Court.				
2	MS. NIRJA BHATIA, DISTRICT JUDGE (COMMERCIAL COURT)-06 (new court w.e.f. 16.09.2022)	12	This is newly constituted court functioning w.e.f. 20.09.2022. Cases are being received by way of transfer and the cases are mostly at the stage of completion of pleadings, service and etc. 22 new cases have been filed and 4 cases have been received by way of transfer in this court during 01.12.2022 to 24.12.222. Further, it is submitted that for a proper estimate of the average disposal by this Court, it would be appropriate to wit for the data of at least six months of full functioning of the Court.				
2	SH. RAJESH KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-07 (DIGITAL) (new court w.e.f. 16.09.2022)	18	3	195	168		
E.	ST DISTRICT						
24	SH SANJAY SHARMA-I, DISTRICT JUDGE	235	2	735	403		
2.	SH. CHANDRA SHEKHAR, DISTRICT JUDGE (COMMERCIAL COURT)-02 (new court w.e.f. 24.08.2022)		3	367	598		
N	ORTH-EAST DISTRICT						
20	MS. BARKHA GUPTA, DISTRICT JUDGE	11	0.9	366	150		

			Average Time Taken (in days)			
Sr. No.			Filing & Service	Trial & Judgment	Enforcement of Judgment	
SHA	HDARA DISTRICT					
27	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE (COMMERCIAL)-01	40		439.43	503.25	
28	MS. SUKHVINDER KAUR, DISTRICT JUDGE(COMMERCIAL)-02	20	1 to 2 days	568.2	253.16 .	
29	SH. SURENDER SINGH RATHI, DISTRICT JUDGE (COMMERCIAL COURT)-03	43		562.33	433	
3	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)-04 (new court w.e.f 16.09.2022)			367.64	760.71	
_	ORTH-WEST DISTRICT			Y		
	SH. GURDEEP SINGH, DISTRICT JUDGI (COMMERCIAL)	104	5	186	455	
	ORTH DISTRICT		•			
Γ	SH. VIRENDER BHATT, DISTRICT JUDG (COMMERCIAL)	E 89	2	560	365	
L	SOUTH-WEST DISTRICT		,			
	33 SH. PANKAJ GUPTA, DISTRICT JUDG (COMMERCIAL)-01	46	4	847	808	
	SH. BHUPESH KUMAR, DISTRICT JUDG (COMMERCIAL COURT)-02 (new court w.e. 24.08.2022)	GE f. 22	8	422	373	
	SH. RAKESH SYAL, DISTRICT JUDG (COMMERCIAL COURT)-03 (new court w.c 24.08.2022)	GE e.f. 50	6	591	487	